

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT) : (a) to (d) A plot of land measuring 1.4 acre was allotted to the S.D. Education Society and possession of land was handed over on 3-6-66 except pocket of land where 3 squatters obtained stay order from the Court against the DDA and L&DO. The cases of these persons are under consideration of DDA for providing them alternative accommodation under Gadgil Assurance.

Telecast of programme for Himachal Pradesh by Doordarshan Kendra, Jalandhar

3907. PROF. NARAIN CHAND PARASHAR : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Doordarshan Kendra, Jalandhar telecasts its programme for Himachal Pradesh including those in Pahari language in the early hours of the evening thus not providing for their inadequate reception ;

(b) if so the broad outlines of the programme meant for Himachal Pradesh and Pahari language in particular along with the time allotted for this purpose by the Doordarshan Kendra ;

(c) whether the timings would be readjusted to late in the evenings between 8 to 10 P.M. and also increase the time for both the categories ; and

(d) if so, the likely date by which it would be done ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) : (a) No programme in Pahari language for Himachal Pradesh is telecast by Doordarshan Kendra, Jalandhar in its afternoon transmission.

(b) Programme in Pahari language is telecast by Doordarshan Kendra, Jalandhar in its Sunday morning transmission for a duration of 45 minutes from 8.45 a.m. to 9.30 a.m.

(c) and (d). There is no such proposal at present under consideration.

National Egg Development Board

3908. SHRI M. RAGHUMA REDDY : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Government propose to constitute a National Egg Development Board;

(b) if so the functions and powers of the Board; and

(c) whether Government consider egg production as "Agriculture" or Industry ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) No proposal to constitute a National Egg Development Board is under consideration.

(b) Does not arise.

(c) The Department of Agriculture and Cooperation has already suggested to State Governments/Union Territory Administrations to give poultry farming for production of eggs and table poultry, the status of agriculture for purposes of electric tariff, labour and land laws, institutional finance, sales tax, octroi, etc.

Shortage of Poultry Vaccines and Medicines

3909. SHRI M. RAGHUMA REDDY : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether there is shortage of poultry vaccines and medicines in the country;

(b) if so, whether Government plan to establish industries of poultry medicine in Cooperative/public sector;